

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3474  
ANSWERED ON:16.04.2010  
SURRENDER/DIVERSION OF FUNDS BY CPWD  
Dashmuni Deepa

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the said information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the same is likely to be collected?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) Yes, Madam.
- (b) Details are enclosed.
- (c)& (d) Do not arise.

Details referred to in reply to Part(b) of Lok Sabha USQ No.3474 for 16.4.2010

Information in respect of Question Dy. No. 1533 raised by Shri Sushil Kumar Singh and Shri Purnmasi Ram, MPs for reply on 27.11.2009 in Lok Sabha.

- (a) The budgetary allocation lapsed/surrendered by the Central Public Works Department (CPWD) during each of the last three years and the reasons therefor; As per Annexure 'A'
- (b) whether surrender/diversion of funds has adversely affected upgradation of the Government quarters; No.
- (c) if so, the reaction of the Government thereto; Does not arise.
- (d) the details of the CPWD projects that are still pending alongwith the reasons therefor; and As per Annexure 'B'
- (e) the steps taken to strengthen the monitoring mechanism of the projects implementation? of projects is done at all levels to implement various schemes including those relating to upgradation.A Web based Project Monitoring System has also been installed in CPWD for close monitoring of the projects. The regular monitoring